## HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of Registrar General at Jammu)

e-mail: nongazettedmainwing@gmail.com

Subject:

**Winter Vacations** 

## NOTIFICATION

No. 3866 of 2025/RG/NG-71(I) Dated: 10-12-2025

It is notified for information of all concerned that the District Courts of Kashmir Province and the Courts located in District Kishtwar; District Doda and Courts at Batote, Gool, Banihal and Ukhral in District Ramban and Bani in District Kathua of Jammu Division in the Union Territory of Jammu & Kashmir as well as all Courts located in the Union Territory of Ladakh shall observe 15 days winter vacation w.e.f., 01-01-2026 to 15-01-2026 (both days inclusive).

The Principal District and Sessions Judges and Chief Judicial Magistrates of all the concerned Districts shall make suitable arrangements for disposal of urgent criminal business arising during the period of such vacation in the areas within their respective jurisdictions.

By order.

**Registrar General** 

No: 77884-934 of 2025/RG/NG Dated: 10-12-2025

Copy to the: -

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information.
- Secretary to Hon'ble Mr./Ms. Justice \_ ...for information of His/Her Lordship.
- 3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
- 4. Director J&K Judicial Academy, Janipur Jammu.
- 5. Secretary to Government, Department of LJ & PA, Civil Secretariat, Jammu.
- 6. Registrar Rules, High Court of Jammu & Kashmir and Ladakh.
- 7. Registrar Judicial, High Court Wing, Jammu/Srinagar.
- 8. Registrar Computer (IT), High Court Main Wing, Jammu.
- All Principal District & Session Judges of Kashmir Province, Principal District & Session Judges of Bhaderwah, Ramban, Kishtwar and Kathua as well as Principal District & Sessions Judges of Leh and Kargil.
  - ... for information with the request to circulate the notification among all the Judicial Officers in their respective Districts.
- 10. Administrative Officer in the Office of Advocate General, Jammu and Kashmir, Jammu for information.
- Central Project Coordinator, e-Court, High Court of J&K, Jammu for uploading the same on the official website of the High Court.
- 12. President All Bar Associations of Union Territories of Jammu & Kashmir and Ladakh for their information.
- 13. Manager, Government Press, Jammu for publication in the next issue of Government Gazette.
- 14. Chief Accounts Officer, High Court Main Wing, Jammu
- 15. Accounts Officer, High Court Wing, Jammu/Srinagar

.... for information and necessary action.

- 16. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping up of the record of the same.
- 17. Notification file.

Registrar General Registrar

In appropriate